

ture. I said, in respect of this particular case the CBI has made investigation. They had filed cases against those about whom they had evidence.

**SHRI K. LAKKAPPA:** Mr. Speaker, Sir, this issue was raised not once, but several times. The Bisleri Company is not only violating the foreign exchange regulations freely, but also is in connivance with the top ranking officers and making huge profits and is even violating Food Adulteration Act and manufacturing some items. I would like to know whether the Minister would institute a thorough probe in this and see that this Bisleri Company is blacklisted for not manufacturing anything in this country.

**SHRI R. VENKATARAMAN:** Sir, the CBI has filed a case in respect of those about whom they have got evidence. They are also further investigating and if any further evidence comes to them, they will take appropriate action.

**MR. SPEAKER:** Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Opening of branches of nationalised banks in rural areas of Orissa

\*265. **SHRI A. C. DAS:** Will the Minister of FINANCE be pleased to state:

(a) the number of branches of nationalised commercial banks opened in the rural areas of Orissa during 1978-79;

(b) whether his Ministry has any proposal to open two new branches of any such commercial banks at Mongalpur and Singhipur of Jajpur subdivision in the district of Cuttack in the year 1980-81; and

(c) if so, the date of implementation of such proposal?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI**

**MAGANBHAI BAROT):** (a) Commercial banks opened 83, 69 and 62 branches in Orissa during the years 1978, 1979 and the first eight months of 1980 respectively.

(b) and (c). A branch of Cuttack Gramya Bank has been functioning at Singhpur since April, 1979. There are no proposals under consideration of the Reserve Bank at present for allowing an additional branch at Singhpur or a new branch at Mangalpur.

##### Effect of Iran—Iraq war on India's exports to Iran

\*268. **SHRI R. P. GAEKWAD:** Will the Minister of COMMERCE be pleased to state:

a) whether Government have considered the effect of Iran-Iraq War on India's exports to Iran;

(b) if so, the fall in the value of goods (item-wise), since the outbreak of hostilities; and

(c) steps taken to find other markets for such goods to compensate the loss?

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) and (b). Trade flows between India and Iran are being constantly watched and reviewed ever since the outbreak of hostilities between Iran and Iraq. No final assessment of the effect of war on India's trade is possible at present.

(c) Does not arise.

##### Rural insurance policy for benefit of farmers

\*269. **SWAMI INDERVESH:**

**SHRI KUMBHA RAM ARYA:**

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have formulated a rural insurance policy for the benefit of the farmers;

(b) if so, details thereof; and